

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.1668/2002

Hon'ble Shri Shanker Raju, Member(J)

Wednesday, this the 7th day of August, 2002

Madan Gopal
Indian Forest Service
(U.P. Cadre, Retired)
502, 'Anuradha', Irla Bridge
S.V.Rd
Andheri (W)
Mumbai - 400 058. ... Applicant

(By Advocate: Shri Sachin Chauhan)

Vs.

1. The Director
State Employees Group Insurance
Directorate and Nominated Officer,
Central Group Insurance Scheme
Vikas Deep IV Floor
Station Road
Lucknow.
2. The Secretary
Forest Department
U.P. Government
Lucknow.
3. Principal Chief Conservator of Forests
U.P. Lucknow.
4. Ministry of Environment and Forests,
Govt. of India,
Parivaran Bhavan
New Delhi. .. Respondents

O R D E R (Oral)

By Mr. Shanker Raju, M(J):

Shri Sachin Chauhan, who placed on record his memo of appearance, seeks and is allowed to withdraw the OA with liberty to file a fresh OA in accordance with law. No costs.

S. Raju

(Shanker Raju)
Member(J)

/rao/